## GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

### LOK SABHA UNSTARRED QUESTION NO. 5391 TO BE ANSWERED ON 06.04.2017

### **New Schemes for Sports Centres**

#### †5391. SHRI NAGAR RODMAL:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government proposes to introduce any new scheme to make district level sports academies/centres more effective;
- (b) if so, the details thereof along with the time by which this scheme is likely to be implemented; and
- (c) if not, the reasons therefor?

#### **ANSWER**

# THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI VIJAY GOEL)

- (a) to (c) Sports Authority of India (SAI) does not have any scheme to establish sports centres/academies at district level. However, to promote sports in the country, SAI is implementing the following sports promotional schemes to identify talented sports persons in the age group of 8-25 years and nurture them to excel at national and international competitions:-
- i) National Sports Talent Contest Scheme (NSTC)
- ii) Army Boys Sports Company (ABSC)
- iii) Special Area Games (SAG)

- iv) SAI Training Centres (STC)
- v) Extension Centre of STC/SAG
- vi) Centre of Excellence (COE)
- vii) National Sports Academies (NSA)

Accordingly, SAI has established 10 Regional Centres and 02 educational institutions in the country to implement the above sports promotional schemes in 27 sports discipline through its 289 sports centres.

Presently, under SAI schemes 13,684 talented sports person 9653 boys and 4031 girls are provided with regular sports training in 27 sports disciplines on residential and non-residential basis.

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